Central Administrative Tribunal Principal Bench, New Delhi

C.P.No.372/2018 in O.A. No.4656/2014

Monday, this the 10th day of September, 2018

Hon'ble Mr. K.N. Shrivastava, Member (A) Hon'ble Mr. S.N. Terdal, Member (J)

Husan Ara, aged about 35 years w/o Md. Naseem r/o 3358, Baghichi Achhe JJ Bara Hindu Rao, Delhi

..Applicant

(Mr. Amit Kumar, Advocate)

Versus

- Anshu Prakash
 The Chief Secretary
 Govt. of NCT, Delhi
 Players Building, IP Estate, New Delhi
- 2. Rajendra Kumar
 The Chairman
 Delhi Subordinate Services Selection Board
 FC-18, Institutional Area karkardooma
 Delhi

..Respondents

(Mr. Anuj Kumar Sharma, Advocate)

ORDER (ORAL)

Mr. K.N. Shrivastava:

Mr. Anuj Kumar Sharma, learned counsel for respondents submits that the order of this Tribunal has been complied with and compliance affidavit to that effect has been filed together with the order dated 16.08.2018. We are satisfied that the order of the Tribunal has indeed been complied with.

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2. In view of it, the Contempt Petition is closed. Notices issued stand discharged. The petitioner shall have liberty to take recourse to the appropriate remedy, as available to her under law, in case she is not satisfied with the order dated 16.08.2018.

(S.N. Terdal) Member (J) (K.N. Shrivastava) Member (A)

<u>September 10, 2018</u>

/sunil/